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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) 96/2022, CM APPL. 38444/2022, CM APPL. 47004/2022 & CM APPL. 55805/2022**

SUNANINA SINGH & ANR.

..... Appellants

Through: Mr. Arun Bhardwaj, Senior
Advocate with Mr. Vikram Singh
Jhakar, Advocate.

versus

SITA CHAUDHARY & ORS.

..... Respondents

Through: Mr. Parag P. Tripathi, Senior
Advocate with Ms. Anunaya
Mehta, Advocate for R-1.
Mr. Jayant Mehta, Senior
Advocate with Mr. Rishabh
Kapur, Advocate for R-2.
Mr. Meet Malhotra, Senior
Advocate with Mr. Ravi S.S.
Chauhan & Ms. Pallak Singh,
Advocates for R-3.
Mr. Aman S. Bakshi, Advocate for
R-4, 7 & 8.
Mr. K.P.S. Kohli & Mr. Kartik
Mittal, Advocates for R-10, 11.
Mr. A.S. Chandiok, Senior
Advocate with Mr. Nikhil Singhvi,
Ms. Simran Kohli, Mr. Shikhar
Kishore & Ms. Vidushi Keshav,
Advocates for R-12.

S-11

+ **FAO(OS) 97/2022, CM APPL. 38653/2022 & CM APPL. 55802/2022**

JMD SUPER INFRATECH PVT. LTD.

..... Appellant

Through: Mr. J.S. Bakshi, Senior Advocate
with Mr. Naman Joshi, Mr. Yuvraj
Francis, Mr. Navvoop Bakshi, Mr.
Abhishek Mohan & Ms. Ritika



Vohra, Advocates.

versus

SITA CHAUDHRY & ORS. & ORS. Respondents

Through: Mr. Parag P. Tripathi, Senior Advocate with Ms. Anunaya Mehta, Advocate for R-1.
Mr. Meet Malhotra, Senior Advocate with Mr. Ravi S.S. Chauhan & Ms. Pallak Singh, Advocates for R-2.
Mr. Aman S. Bakshi, Advocate for R-4, 7 & 8.
Mr. K.P.S. Kohli & Mr. Kartik Mittal, Advocates for R-11, 12.
Mr. A.S. Chandiok, Senior Advocate with Mr. Nikhil Singhvi, Ms. Simran Kohli, Mr. Shikhar Kishore, Advocates for R-13.
Mr. Jayant Mehta, Senior Advocate with Mr. Rishabh Kapur, Advocate for R-20.

S-12

+ **FAO(OS) 98/2022, CM APPL. 38655/2022, CM APPL. 47625/2022, CM APPL. 55803/2022 & CM APPL. 55804/2022**

M/S DS ROLLING PVT LTD NOW KNOWN AS M/S KEDAAR METALIKS PVT LTD Appellant

Through: Mr. Sanjeev Kumar Dubey, Senior Advocate with Ms. Gayatri Nandwani, Ms. Niharika Dubey & Mr. Uveis Ahmed, Advocates.

versus

MS SITA CHAUDHARY AND ORS Respondents

Through: Mr. Parag P. Tripathi, Senior Advocate with Ms. Anunaya Mehta, Advocate for R-1.
Mr. Meet Malhotra, Senior Advocate with Mr. Ravi S.S. Chauhan & Ms. Pallak Singh,



Advocates for R-2.
Mr. Aman S. Bakshi, Advocate for
R-4, 7 & 8.
Mr. K.P.S. Kohli & Mr. Kartik
Mittal, Advocates for R-11 & 12.
Mr. Jayant Mehta, Senior
Advocate with Mr. Rishabh
Kapur, Advocate for R-13.

S-13

+ **FAO(OS) 99/2022 & CM APPL. 38688/2022**

INDUSTRIAL CABLES (INDIA) LTD Appellant

Through: Mr. A.S. Chandio, Senior
Advocate with Mr. Nikhil Singhvi,
Ms. Simran Kohli, Mr. Shikhar
Kishore, Advocates for R-13.

versus

SITA CHAUDHRY AND ORS Respondents

Through: Mr. Parag P. Tripathi, Senior
Advocate with Ms. Anunaya
Mehta, Advocate for R-1.
Mr. Meet Malhotra, Senior
Advocate with Mr. Ravi S.S.
Chauhan, Advocate for R-3.
Mr. Aman S. Bakshi, Advocate for
R-4, 7 & 8.
Mr. K.P.S. Kohli & Mr. Kartik
Mittal, Advocates for R-11 & 12.
Mr. Jayant Mehta, Senior
Advocate with Mr. Rishabh
Kapur, Advocate for R-13.

CORAM:

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

HON'BLE MR. JUSTICE TALWANT SINGH

ORDER

05.01.2023

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At request of learned Senior Counsel appearing on behalf of the
parties, in order to enable them to prepare a convenience compilation so



as to assist this Court, in an efficient and effective manner, the hearing of the present appeals is adjourned. Let the convenience compilation be filed within two weeks from today, after providing copies *thereof*, to all the parties.

List on 06.02.2023.

SIDDHARTH MRIDUL, J.

TALWANT SINGH, J.

JANUARY 05, 2023/at

[Click here to check corrigendum, if any](#)